

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, July 3, 1980/Asadha 12,  
1902 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

MR. SPEAKER: I have to inform the House of the sad demise of Shri Ugrasen who was a Member of the Sixth Lok Sabha during 1977—79 from Deoria constituency of Uttar Pradesh. Earlier he was a Member of the Uttar Pradesh Legislative Assembly during 1957—69.

A freedom fighter and social worker, Shri Ugrasen was imprisoned in the Quit India Movement of 1942 and was exiled from Uttar Pradesh in 1944. He participated in the Labour movement in Bombay during 1945—49 and was imprisoned in the "Navik Vidroh" in 1946. He worked for the uplift of the depressed and down-trodden communities.

An active parliamentarian, he took keen interest in parliamentary proceedings and was a Member of the Pensions Committee of the Lok Sabha. He passed away at Lucknow on 1st July, 1980, at the age of 60.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

MR. SPEAKER: Questions. No 366.  
1070 LS—1.

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SHRI JYOTIRMOY BOSU: Q. 365  
may be taken up if he is prepared.

Mr. SPEAKER: Ye have postponed it. We will take it up next time.

SHRI JYOTIRMOY BOSU: You have power under rule 53 to put it as the first question in the Starred List. I will be grateful if it is done.

### ORAL ANSWERS TO QUESTIONS

#### ILO's Recommendations on Minimum Wages for Seamen

\*366. SHRI SATYAGOPAL MISRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Central Government have refused to accept the recommendations of the International Labour Organisation about the minimum wage for the Seamen;

(b) if so, the reasons thereof; and

(c) whether Government propose to have re-thinking about the salary and service conditions of the Seamen?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Question does not arise.

(c) The wage rate and service conditions of Indian Seamen are determined by the National Maritime Board (India). Previously, the ILO Wage Rate was £ 48 which has been revised in 1976 to £ 78 per seamen per month. The Indian wage rate per seamen per month was £ 57 which has been raised to about £ 61 at the last meeting of National Maritime Board. The NMB